

**High Court Of Delhi, New Delhi**  
**(Examination Cell)**

**MOST IMMEDIATE**

No. F.6/1/JEC/EC-3/OHC/2023- 70 - 81

Dated 23<sup>rd</sup> March, 2023

From:

The Registrar General  
High Court of Delhi  
New Delhi

To:

1. The Principal District & Sessions Judge (Hqrs.),  
Tis Hazari Courts,  
Delhi.
2. The Principal District & Sessions Judge,  
South District, Saket Courts Complex,  
New Delhi.
3. The Principal District & Sessions Judge,  
North-West District, Rohini Courts Complex,  
Delhi.
4. The Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts,  
New Delhi.
5. The Principal District & Sessions Judge,  
East District, Karkardooma Courts Complex,  
Delhi.
6. The Principal District & Sessions Judge,  
South East District, Saket Courts Complex,  
New Delhi.
7. The Principal District & Sessions Judge,  
North District, Rohini Courts,  
Delhi.
8. The Principal District & Sessions Judge,  
West District, Tis Hazari Courts,  
Delhi.
9. The Principal District & Sessions Judge,  
South-West District, Dwarka Courts Complex,  
New Delhi.
10. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI,  
Rouse Avenue Court Complex,  
New Delhi
11. The Principal District & Sessions Judge,  
Shahdara District, Karkardooma Courts Complex,  
Delhi.
12. The Principal District & Sessions Judge,  
North-East District, Karkardooma Courts Complex,  
Delhi.

Sub : Recruitment to the Cadre of Civil Judges – High Court of Gujarat.

Sir/Madam,

I am directed to forward herewith a copy 'Brief Advertisement' received from the High Court of Gujarat inviting online applications for filling-up of 193 vacancies for the post of Civil Judges (Regular) and to request that it may be displayed at some conspicuous place in the Court premises for information of all concerned. It is further requested that the copy of the said Advertisement may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the closing date for submission of Online Application is 14.04.2023.

Yours faithfully,

Deputy Registrar (Exams.-DHJS & DJS),  
for Registrar General

Encl : As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(H.Q.): DELHI  
No. 23/163-767 Adv./Gaz./2023 Dated, Delhi the 24 MAR 2023

Copy forwarded along with its enclosure for information and necessary action to:-

- 1) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- 2) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 3) The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi for wide publicity /circulation..
- 4) LAYERS Section, for uploading on LAYERS.

Encl: As above

(Rakesh Pandit)

Link Officer-In-Charge (Judl.)  
For Principal District & Sessions Judges (HQs)  
Delhi

**HIGH COURT OF GUJARAT**

**RECRUITMENT - CIVIL JUDGES - 2023**

Online Applications are invited from eligible Candidates for the Cadre of Civil Judges (Regular), details whereof, are as under:

**Number of Posts : 193 (Regular)**

**Pay Scale : ₹. 77,840/- - ₹. 1,36,520/-**

For particulars refer Detailed Advertisement, on the High Court websites <https://gujarathighcourt.nic.in> and <https://hc-plas.gujarat.gov.in> from 10/03/2023 onwards.

Registration of Online Application

Starting Date: 15/03/2023 & Closing Date: 14/04/2023



Sd/-  
Registrar (Recruitment)

**HIGH COURT OF GUJARAT**